

F.No. 30(2)/2013-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

New Delhi, 26<sup>th</sup> February, 2014

**ORDER**

The President is pleased to include the following advocates as Senior Arbitration Counsel for Arbitration Panel as mentioned below for conducting the Arbitration cases for the Central Government before the Arbitrators with immediate effect for a period 'until further orders' at Delhi, Mumbai and Chandigarh:-

**DELHI  
SENIOR ARBITRATION PANEL COUNSEL**

1	<b>Smt. Revathy Raghvan</b> , 116-A, Pocket-1, Mayur Vihar Phase-I, Delhi-110091, Tel No. 22755141, 9311103099(M)
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3	<b>Sh. Manoj Chatterjee</b> , No. 40-119, Chittaranjan Park Extn. New Delhi-110019, Tel No. 91-11-26442886, 26239670, 26442886(Fax), 9868155313(M)
4	<b>Sh. M.U. Khan</b> , C-166, Vivek Vihar-I, Delhi-95. Tel.22164785/9810239237
5	<b>Dr. Kumar Jwala</b> , Chamber: 10-A, Patiala House Court Complex, New Delhi-01, Ph-23387079, 9891055965(M).
6.	<b>Sh. Amit Sarkar</b> , GH-14, Flat No. 50, Paschim Vihar, New Delhi-87. Tel: 25282240/9211119738
7	<b>Dr. Subhash C. Gupta</b> , 523, Mount Kailash Tower III, East of Kailash, New Delhi-65. Ph: 26422642/9810689321(M).
8	<b>Sh. Ravinder Kumar Sharma</b> , Plot No. D/35/B, Block-D, West Block, Friends Enclave, Mundka, Delhi-41. 9312338822(M).
9	<b>Sh. Subhash Gosai</b> , Chamber No. Consultation Room, Ground Floor, Lawyers Chamber Block, Delhi High Court, New Delhi-03. 9213169667(M).
10	<b>Ms. Satya Siddiqui</b> , 04, Lawyer's Chamber, Supreme Court of India, New Delhi-01. 9811173763/9868173763(M).
11	<b>Sh. Vikash Sharma</b> , 1038, Niti Khand-1, Indira Puram, NCR, Ghaziabad-201010. (M)-9811220039.
12	<b>Sh. Niraj Kumar</b> , Lawyer's Chamber No. 316, Civil Wing, Tis Hazari Courts, Delhi-54. (M)-9810020341/9999941171
13	<b>Sh. Sanjeev Yadav</b> , 26, Krishan Kunj Colony, Laxmi Nagar, Delhi-92. Tel: 011-65592978/9868099500(M).
14	<b>Ms. Shilpa Singh</b> , A-35, Lower Ground Floor, Defence Colony, New Delhi-24. (M)-9811222430
15	<b>Sh. Ashok Kumar</b> , 115, Laxmi Bai Nagar, New Delhi-23. Ph: 26881668/9810247088(M).



**MUMBAI**  
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**CHANDIGARH**  
**SENIOR ARBITRATION PANEL COUNSEL**

1.	<b>Ms. Jyoti Choudhary,</b> 2058/3, Sector 45-C, Chandigarh. Mob-9041075460
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2. The engagement of above advocates will be governed by the terms and conditions contained in this Department's O.M. No. 30(3)/99-Judl. dated 24.09.99 read with OM No. 26(1)/2005-Judl. dated 31.01.2008.

3. Hindi version of this order will follow.

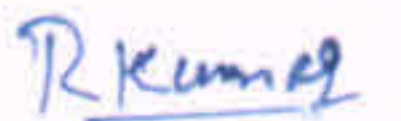
  
(R.S. Shukla)

Joint Secretary and Legal Adviser

To  
All the above advocates.

Copy to:

1. Incharge, Central Agency Section, Supreme Court, New Delhi.
2. Incharge, Branch Secretariat, Bombay.
3. Dr. Anmol Rattan Sidhu, Assistant Solicitor General, Punjab & Haryana High Court at Chandigarh.
4. PS to Hon'ble MLJ/PS to Law Secretary/PS to Legislative Secretary.
5. Hindi Unit, D/Legal Affairs for Hindi translation of the order.
6. NIC Cell, D/Legal Affairs with the request to upload this order on the website of this Department.
7. Guard File/Judicial Section with 10 spare copies.

  
(Ram Kumar)  
Section Officer (Judicial)